## Central Administrative Tribunal Principal Bench: New Delhi

CP 163/97 in OA-1285/95

New Delhi, this the 20th day of August, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K.Muthukumar, Member (A)

Kamlesh w/o Late Shri Panna Lal, AYA,. Ward No. 12, New Wing, Dr. Ram Manohar Lahia Hospital, New Delhi.

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..Petitioners

(By Advocate: Sh. D.D. Chaufla)

Versus

Sh. P.P. Chauhan, Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.

Dr. C.P. Singh, Medical Superintendent Dr. Ram Manohar Lal Hospital, New Delhi.

.,...Respondents

(By Advocate: Sh. Madhav Panikar)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

The order complained against is stated to have been complied with and we are shown the orders passed on 19.8.1997 in this regard. Prima-facie we are of the opinion that it is in compliance with our orders. The counsel for the respondents has also handed over five cheques amounting to Rs. 39,865.30. In case any further amount is due, the petitioner is at liberty to give a representation to the respondents and the respondents'

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counsel undertakes to dispose of the same within two months thereafter.



In the circumstances, these contempt of courts proceedings are dropped and notices are discharged.

(K.Muthukumar) Member (A) (Dr. Jose P. Verghese) Vice-Chairman (J)

naresh